

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

No. HC.XXXVII-20/2019/ 409 /R.Cell

Dated, Guwahati the 24<sup>th</sup> May, 2019

In continuation to the earlier Notification No.HC.XXXVII-20/2019/367/R.Cell dated 10-05-2019, the following officers of Assam Judicial Service, who have completed 5 (five) years or will be completing 5 years of service on or before 30-09-2019 in Grade-II of AJS, are requested to submit their options as to whether they are willing to appear in the **Limited Departmental Competitive Examination (LDCE)** for promotion to Grade-I of Assam Judicial Service.

As per existing cadre strength as well as vacancy positions published vide Notification No. HC.XXXVII-13/2019/239/R.Cell dated 01.04.2019, the present LDCE process is being initiated for 9 (nine) posts [7(seven) posts due to retirement + 2(two) posts due to elevation to High Court, death or otherwise] in Grade-I of Assam Judicial Service. Out of the 9 (nine) posts, 7(seven) posts will fall vacant by 31<sup>st</sup> March, 2020 due to retirement and the rest of the 2(two) posts advertised will fall vacant and will be filled up only in case of elevation to High Court, death or otherwise.

In case of non-availability of officers opting for LDCE or in the event of not qualifying in the LDC Examination, the available vacant posts will be filled up by way of regular promotion.

Sl. No.	Names of the Officers	Date of joining in Gr-II
1	Sri Dibya Jyoti Rajkhowa, Secretary, District Legal Services Authority, Nalbari	12.02.2009
2	Sri Shah Syed Ahadur Rahman Secretary, District Legal Services Authority, Dhubri	14.06.2012
3	Smt. Rini Bharali Counsellor, Family Court No. 2, Kamrup (M), Guwahati	09.07.2012
4	Sri Sujit Kr Ghosh Civil Judge & Asstt. Sessions Judge, Barpeta	21.06.2012
5	Sri Bablu Sutradhar Chief Judicial Magistrate, Chirang, Kajalgaon	29.06.2012
6	Sri Jayanta Kumar Das Civil Judge & Asstt. Sessions Judge, Kokrajhar	28.06.2012

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7	Sri Ratnadip Bhattacharjee Chief Judicial Magistrate, Dhubri	06.04.2013
8	Sri Jaspal Singh Civil Judge & Asstt. Sessions Judge, No.1, Cachar, Silchar	06.04.2013
9	Sri Subhrangsu Dhar Chief Judicial Magistrate, Kamrup (M), Guwahati	08.04.2013
10	Sri Munmun B. Sarma Chief Judicial Magistrate, Nagaon	30.03.2013
11	Sri Rafique Ahmed Tapadar Chief Judicial Magistrate, Kamrup, Amingaon	25.03.2013
12	Sri Ranju Medhi Civil Judge & Asstt. Sessions Judge, Bongaigaon	01.04.2013
13	Sri Subhabrata Dutta Civil Judge & Asstt. Sessions Judge, Darrang, Mangaldoi	12.04.2013
14	Sri Mahmud Hussain Barbhuya Counsellor, Family Court, Nalbari	16.09.2013
15	Smti Farhana Sultana Chief Judicial Magistrate, Jorhat	05.02.2014
16	Sri Nityananda Talukdar Secretary-cum-Registrar, Office of the Lokayukta, Assam, Guwahati	03.02.2014
17	Sri Anil Kumar Basfor Civil Judge & Asstt. Sessions Judge, Goalpara	10.03.2014
18	Smt. Rashmita Das Civil Judge & Asstt. Sessions Judge, Dibrugarh	03.03.2014
19	Sri Joydev Koch Secretary, District Legal Services Authority, Golaghat	10.03.2014
20	Smti Gitali Rabha Deputy Secretary, Assam State Legal Services Authority, Guwahati	11.08.2014
21	Smti Manju Bordoloi Civil Judge & Asstt. Sessions Judge, Jorhat	05.08.2014
22	Shri Mridul Kumar Saikia Chief Judicial Magistrate, Udalguri	05.08.2014
23	Shri Kumud Chandra Boro Chief Judicial Magistrate, Nalbari	07.08.2014
24	Smti Tasfia Hussain Civil Judge and Asstt. Sessions Judge, Lakhimpur, North Lakhimpur	07.08.2014

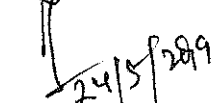
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25	Smti. Mridu Chanda Bordoloi Secretary, District Legal Services Authority, Sonitpur, Tezpur	11.08.2014
26	Shri Rajneesh Bora Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati	03.07.2014
27	Shri Yusuf Azaz Chief Judicial Magistrate, Hailakandi	04.08.2014
28	Shri Anurag Jintoo Borah Secretary, District Legal Services Authority, Morigaon	08.08.2014
29	Shri Debashish Saikia Chief Judicial Magistrate, Sonitpur, Tezpur	11.08.2014
30	Shri Mukul Chetia Secretary, District Legal Services Authority, Darrang, Mangaldoi	08.08.2014
31	Smti. Nazmee Aaysha Ahmed Secretary, District Legal Services Authority, Jorhat	11.08.2014
32	Smti. Ranjita Agarwalla Chief Judicial Magistrate, Goalpara	14.08.2014
33	Smti. Audri Bhattacharyya Chief Judicial Magistrate, Tinsukia	06.08.2014
34	Smti. Tripti Ari Chief Judicial Magistrate, Barpeta	06.08.2014
35	Shri Rajesh Kumar Todi Civil Judge & Asstt. Sessions Judge, Nagaon	06.08.2014
36	Shri Abhijeet Kumar Baruah Chief Judicial Magistrate, Dibrugarh	12.08.2014

**The options in writing should be sent by e-mail at ghc.rcell2013@gmail.com on or before 15-06-2019 within office hours.**

**Those officers who have already e-mailed their options in response to the Notification No.HC.XXXVII-20/2019/367/R.Cell dated 10-05-2019 for appearing in the said examination need not apply again.**

By Order,

  
24/5/2019  
(M.K. Kalita)

**Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1**

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
5. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
- ✓ 8. Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Additional Notification dated 24-05-2019 regarding calling of options for LDCE for promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the Home Page.
9. PS to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.

  
24/5/2019

(M.K. Kalita)  
Registrar (Vigilance)-cum-  
In-Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1